

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 412**  
**IB/708/ND/2023**

**IN THE MATTER OF:**

Indian Bank	...	Applicant
Versus		
Manjeet Kaur Chadha	...	Respondent

**Under Section 95(1).**

**Order delivered on 19.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Amod K Dalela
For the Respondent	: Adv Ashutosh Kumar
For the RP	: Adv. Rajiv Malik, Adv. Pratiksha Singh, Adv. Mansi Aggarwal, Adv.Mohit Kumar Gupta.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **16.05.2024**.

**Sd/-**  
**(Court Officer)**